

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3635  
ANSWERED ON:15.12.2011  
CHANGE IN THE NAME OF BOMBAY HIGH COURT  
Gavit Shri Manikrao Hodlya

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Bombay High Court in Maharashtra has sent many letters to the Union Government seeking approval to change its name to Mumbai High Court;
- (b) if so, the details of the action taken thereon so far;
- (c) whether the Government proposes to send its approval to the State Government in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) to (e): The Government of Maharashtra has sent a proposal for changing the name of the 'Bombay High Court' as the 'Mumbai High Court' which is under consideration of the Government.